\$~16





* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 524/2022

BOMBINATE TECHNOLOGIES PRIVATE LIMITED

..... Plaintiff

Through: Ms. Parkhi Rai, Adv.

versus

KOO COIN AND OTHERS

.... Defendant

Through: Mr. Mrinal Ojha,

Mr. Debarshi Datta and Ms. Tanya Choudhary, Advocates for D-4

Mr. Abhishek Singh, Adv.

(through VC)

CORAM:

SIDHARTH MATHUR (DHJS), JOINT REGISTRAR

JUDICIAL)

ORDER 18.05.2023

%

Learned P.O is on leave today.

Put up the matter on **02.08.2023** for purpose already fixed.

Reader a/w SIDHARTH MATHUR (DHJS) JOINT REGISTRAR (JUDICIAL)

MAY 18, 2023/PU

Click here to check corrigendum, if any